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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

UNDER SECTION : 397/398

REPRESENTATION BY WHOM

[MIR. VINEKANANTHAN]

Counsels for both the parties are present. Matter is posted for arguments in relation to the Application for impleadment and amendment of the petition. Put up on **21.12.2017 at 10.30 A.M.**

*self*  
**MEMBER (JUDICIAL)**